F.No. 01(03)/Roster/CESTAT/2025-part-II Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.07.2025

ORDER NO. 130 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for CESTAT, New Delhi from 08.07.2025 to 11.07.2025 as follows:-

PERIOD	CORAM	WORKS • ASSIGNED
From 08.07.2025 to 11.07.2025	Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order

(Mukesh Gupta) **Deputy Registrar**

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar